

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-544(ND)/2017

IN THE MATTER OF:

M/s M.N.Auxichem

Vs

M/s BTM Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 30.07.2018

For the Petitioner/applicant/OC :

For the Respondent :

ORDER

Heard, Orders reserved in the application.

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-Sd-

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

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-Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)